

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) Review by the Government on the working of the Vayudoot Limited, New Delhi, for the years 1981-82, 1982-83, 1983-84, 1984-85 and 1985-86.

(b) (i) Annual Report of the Vayudoot Limited, New Delhi, for the year 1981-82 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-7960/89]

(ii) Annual Report of the Vayudoot Limited, New Delhi, for the year 1982-83 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7961/89]

(iii) Annual Report of the Vayudoot Limited, New Delhi, for the year 1983-84 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7962/89]

(iv) Annual Report of the Vayudoot Limited, New Delhi, for the year 1984-85 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7963/89]

(v) Annual Report of the Vayudoot Limited, New Delhi, for the year 1985-86 along with audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7964/89]

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. 7960 to 7964/89]

11.32 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th May, 1989, agreed without any amendment to the Railways Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 3rd May, 1989."

(ii) "In accordance with the provisions of sub-rule (6) of rule 196 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 3rd May, 1989,

and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

11.33 hrs.

MATTERS UNDER RULE 377

[*Translation*]

(I) Demand for railway line between Morena and Phooph in Madhya Pradesh

SHRI KAMMODILAL JATAV (Morena): Mr. Speaker, Sir, there is only one train which runs on Agra-Bombay line in Morena district of Chambal division of Madhya Pradesh. There is a metre gauge line from Gwalior to Sheopur Kalan, which serves no purpose. No railway line has been laid so far between Morena and Phooph. The distance between the two places is approximately 100 k.ms.

There are only a very few buses in this area, and there are no railway facilities here. People have to face lot of difficulties on that account in respect of passenger and freight traffic.

I, therefore, urge upon the Hon. Railway Minister to issue orders immediately for the construction of a railway line from Morena to Pooph after getting a survey conducted in this regard.

[*English*]

(II) Demand for installing a wireless machine at Jeypore in Orissa for Safe and Smooth operation of Vayudoot Flights

SHRI K. PRADHANI (Nowrangpur): There is a Vayudoot Service operating from

Hyderabad to Bhubaneswar via Rajahmundry, Visakhapatnam and Jeypore to return to Hyderabad in the evening. This flight is operating for about two years. The air strip at Jeypore is owned by the State Government of Orissa. There is no wireless machine at this airstrip. During cloudy weather and monsoon season, when there is poor visibility, it becomes very difficult for the flight to find out the weather condition at the airstrip and also to locate the place. The place surrounding the air strip being hilly area, the pilot takes great risk to land there. Sometimes, the flight has to be cancelled due to poor visibility. This Vayudoot service is providing very good service to the passengers.

Therefore, I request the hon. Minister for Civil Aviation to direct the Government of Orissa to instal a wireless machine at Jeypore with an operator to receive and despatch information to help the pilots to land at this air strip smoothly without any risk.

[*Translation*]

(iii) Demand for provision of a railway link to Tonk in Rajasthan and action on survey report for railway line between Sawal Madhopur and Tonk

SHRI BANWARI LAL BAIRWA (Tonk): Mr. Speaker, Sir, so far, there has been no railway line in my parliamentary constituency i.e. Tonk in Rajasthan. After independence, a ray of development had downed even on this district. New means of education and agriculture also reach here. People were imparted knowledge of agriculture implements by scientific methods but in absence of railway facilities, we could not go ahead on the path of progress. Today we are in the period of renaissance in this country and without railways we have been groping in the dark. Since last 10 years, I have been campaigning for the provision of a railway link to Tonk and have been raising this issue everywhere at various steps in this regard. On my special request, a survey was conducted for the construction of a railway line